Declaration or Assets and Liabilities

Year 20 - 21

I, ARIUN KUMAR son/daughter/wife of LATE LAL BIHARI RA	·y
3 Syservice and presently working as ACCICTANT	
A studge spouse and dependants*:	
Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)	

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Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000	20,000	ANJKYA		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70700	40,000 5-BI,0£044n8			1
(iii)	Bonds, Debentures and shares in Companies	-		-		-
(iv)	Other 1 Anancial institutions, NSS, Postal Savings, LIC Policies, etc	523197623 (1,05 40) 523769132 (1, LMKH)	517959726 (1025 LAKH) 523769132 (1.10 LAKH)	-	-	-
(v)	Motor Vehicles (details of make, etc.)			-		-
(vi)	Jewellery (give details of weight and value)	10101 - 23 IFILL	4004-2005/2NM 9.000/- SILVER-5005/RM 30,000/-	-	-	1
(vii)	Other assets, such as values of claims / interests				in the second	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	1	,		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	-	L	-	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_)		
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	•				
(v)	Other (such as interest in property)			-	1	(

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		_
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		, ,
	(b) dues to departments dealing with supply of water	•	~
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing wittelephones	th	
	(e) dues to departments dealing win governments transport (including aircraft and helicopters)	th	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return file Give also Permanent Account Number (PAN)]	2020 21 BWWPK8317D	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		-
	(iv) Property Tax		-

C Personal Detail GPF/CPF/PRAN No.	>	PTS/BLA- 1297		
Gender	:-	► (M/F)		
Date of Birth	:-	03101978 (DD/MM/YYYY)		
Class/Group	:-	13 (A/B/C)		
Cadre	;-	THAT2122A		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	BEGUSARAS		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 3/97 \$710

Name of Employee: ARSUN KUMAR

Designation:

THATELLA

Date: 8-2-2021

PATNA

Department:

B. V. S PATNO

Note:

Place:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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